



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

Mr. Dushyant A. Dave (Sr.)
President

Mr. Kailash Vasdev (Sr.)
Vice President

Mr. Ashok Arora
Hony. Secretary

Mr. Rohit Pandey
Acting Hony. Secretary

Mr. Meenesh Kumar Dubey
Treasurer

Ms. Shamshravish Rein
Joint Treasurer

SENIOR EXECUTIVE MEMBERS :

Ms. Mahalakshmi Pavani (Sr.)
Dr. Adish Chandra Aggarwala (Sr.)
Mr. Chander Uday Singh (Sr.)
Mr. Arijit Prasad (Sr.)
Col. R. Balasubramanian (Sr.)
Mr. Anip Sachthey (Sr.)

EXECUTIVE MEMBERS :

Mr. Amrendra Kumar Singh
Dr. Ritu Bhardwaj
Ms. Anjali Chauhan
Ms. Purna Kumari
Ms. K.V. Bharathi Upadhyaya
Mr. Upendra Narayan Mishra
Mr. R. Anand Padmanabhan
Mrs. Alka Agrawal
Ms. Reena Rao

GUIDELINES

THE SUPREME COURT BAR ASSOCIATION COVID-19 FINANCIAL ASSISTANCE AND GRANT SCHEME, 2020

The Executive Committee of the Supreme Court Bar Association (SCBA) taking into consideration the serious distress caused to its members by the catastrophic conditions being faced by them in these days of the pandemic announces the all new "**COVID-19 Financial Assistance and Grant Scheme**". Under this Scheme the benefit of the grant, in the first instance, will be extended to all members whose names are included in the list of voters of the SCBA during the years 2015 -2019 and that those members are in need of financial assistance facing serious hardship due to the lockdown in these days of the pandemic caused by the Covid-19/Carona virus.

In order to render financial assistance to its members, the Executive Committee of the SCBA resolved that the terms of the said Financial Assistance and Grant Scheme, 2020 for Advocates are *inter alia* be as here under-

1. Any member whose name has been included in the voters list of SCBA for the years 2015 -2019 and seeks to avail the benefits of the present Scheme is required to apply in the prescribed form furnish a declaration/undertaking. The following particulars have to be specified in the form available on the named website.

a) The membership number and other details of the Advocates whose name is included in the voters list of SCBA 2015-2019 along with the serial number in the voter list;

b) Benefits under the Scheme will be extended to members who are in dire need of financial aid and are facing grave financial hardship on account of the lockdown due to the pandemic of COVID-19;



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

Mr. Dushyant A. Dave (Sr.)
President

Mr. Kailash Vasdev (Sr.)
Vice President

Mr. Ashok Arora
Hony. Secretary

Mr. Rohit Pandey
Acting Hony. Secretary

Mr. Meenesh Kumar Dubey
Treasurer

Ms. Shamsravish Rein
Joint Treasurer

SENIOR EXECUTIVE MEMBERS :

Ms. Mahalakshmi Pavani (Sr.)
Dr. Adish Chandra Aggarwala (Sr.)
Mr. Chander Uday Singh (Sr.)
Mr. Arijit Prasad (Sr.)
Col. R. Balasubramanian (Sr.)
Mr. Anip Sachthey (Sr.)

EXECUTIVE MEMBERS :

Mr. Amrendra Kumar Singh
Dr. Ritu Bhardwaj
Ms. Anjali Chauhan
Ms. Prerna Kumari
Ms. K.V. Bharathi Upadhyaya
Mr. Upendra Narayan Mishra
Mr. R. Anand Padmanabhan
Mrs. Alka Agrawal
Ms. Reena Rao

c) The benefits under the Scheme will be extended to members who have an income is less than Rs. 8,00,00.00 (Rupees Eight Lakhs) per annum and IT returns of preceding years have to be annexed with application.

d) The Member must disclose if he or she has availed any loan the SCBA under the SCBA Covid-19 Scheme, and or of any grant under the SCAORA COVID Scheme and/or from any other Bar Association or Bar Council. In case the applicant member has availed the same, details thereof must be disclosed in order to consider the application in Priority II.

2. Any Member willing to avail this grant must apply to the SCBA in writing with complete particulars to include his full name, age, and residential address as borne on the rolls of the SCBA with SCBA Membership No. The application may be submitted by e- mail with an undertaking to submit a signed copy of the application subsequently and before disbursement of the grant once the same is duly approved. In the application the Member should indicate in case he or she or any person dependent on the member is in need of continued and prolonged medical treatment. The applicant shall provide the bank account details indicating clearly Savings Bank Account No, Name of the Bank, Address and IFSC Code.

3. The identity of the Advocate seeking benefit under the Scheme will be kept confidential as far as possible.

4. The applications will be scrutinized by a Committee of the EC constituted for this purpose and after due scrutiny will be put up for approval of the EC which may accept or reject such applications in its discretion. No representations in this regard will be entertained from the applicant. In case the application for the grant is approved the sum aforesaid will be released and credited to the bank account of the applicant through electronic transfer.



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

Mr. Dushyant A. Dave (Sr.)
President

Mr. Kailash Vasdev (Sr.)
Vice President

Mr. Ashok Arora
Hony. Secretary

Mr. Rohit Pandey
Acting Hony. Secretary

Mr. Meenesh Kumar Dubey
Treasurer

Ms. Shamsravish Rein
Joint Treasurer

SENIOR EXECUTIVE MEMBERS :

Ms. Mahalakshmi Pavani (Sr.)
Dr. Adish Chandra Aggarwala (Sr.)
Mr. Chander Uday Singh (Sr.)
Mr. Arijit Prasad (Sr.)
Col. R. Balasubramanian (Sr.)
Mr. Anip Sachthey (Sr.)

EXECUTIVE MEMBERS :

Mr. Amrendra Kumar Singh
Dr. Ritu Bhardwaj
Ms. Anjali Chauhan
Ms. Prerna Kumari
Ms. K.V. Bharathi Upadhyaya
Mr. Upendra Narayan Mishra
Mr. R. Anand Padmanabhan
Mrs. Alka Agrawal
Ms. Reena Rao

5. The one time financial assistance is being offered by the SCBA as an ex gratia benefit limited to a sum of Rs. 20,000/-from the generous and voluntary donations made my members of the SCBA for this purpose.

6. The financial resources of the SCBA are not being used for this Scheme.

7. The last date for receipt of applications by email to be sent to the SCBA is 3.06.2020.Advocates who are eligible may email applications bearing the aforesaid details to "scbaec@gmail.com". The Scheme and Application Form is available on SCBA website i.e. www.scbaindia.org.

8. After the grant is sanctioned, the member will be requested to send the application in physical form to the SCBA.

New Delhi.
25th May 2020.

ROHIT PANDEY
Acting Hony. Secretary
9810224587